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Title: Papers laid on the Table of the House by Members/Ministers.

HON. SPEAKER: Now, Papers to be Laid on the Table.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA): Madam, on behalf of Shri Vijay Goel, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 44 of the Rajiv Gandhi National Institute of Youth Development Act, 2012:-

- (1) The First Addendum to the Rajiv Gandhi National Institute of Youth Development Ordinances, 2016 published in Notification No. G.S.R. 573(E) in Gazette of India dated 6<sup>th</sup> June, 2016.
- (2) The First Statutes of the Rajiv Gandhi National Institute of Youth Development (Amendment) Statutes, 2016 published in Notification No. G.S.R. 507(E) in Gazette of India dated 10<sup>th</sup> May, 2016.

[Placed in Library, See No. 5115/16/16]

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA): Madam, on behalf of Dr. Jitendra Singh, I beg to lay on the Table:-

- (1)
  - (i) A copy of the Annual Report (Hindi and English versions) of the Tata Institute of Fundamental Research, Mumbai, for the year 2014-2015, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tata Institute of Fundamental Research, Mumbai, for the year 2014-2015.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. 5116/16/16]

(3) A copy of the Union Public Service Commission (Exemption from Consultation) Amendment Regulations, 2016 (Hindi and English versions) published in Notification No. G.S.R.483(E) in Gazette of India dated 4<sup>th</sup> May, 2016 under Article 320(5) of the Constitution.

[Placed in Library, See No. 5117/16/16]

**कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री एस.एस.अहलुवालिया):** अध्यक्ष महोदया, मैं चौदहवीं, पंद्रहवीं तथा सोलहवीं लोक सभा के विभिन्न सत्रों के दौरान मंत्रियों द्वारा दिए गए आश्वासनों, वक्तव्यों तथा परिवक्तव्यों पर सरकार द्वारा की-गई-कार्यवाही दर्शाने वाले निम्नलिखित विवरणों की एक-एक प्रती (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ :-

#### चौदहवीं लोक सभा

1. विवरण संख्या 33 सातवां सत्र, 2006

[Placed in Library, See No. 5118/16/16]

2. विवरण संख्या 29 नौवां सत्र, 2006

[Placed in Library, See No. 5119/16/16]

3. विवरण संख्या 29 तेरहवां सत्र, 2008

[Placed in Library, See No. 5120/16/16]

4. विवरण संख्या 27 चौदहवां सत्र, 2008

[Placed in Library, See No. 5121/16/16]

#### पंद्रहवीं लोक सभा

5. विवरण संख्या 27 दूसरा सत्र, 2009

	[Placed in Library, See No. 5122/16/16]
6. विवरण संख्या 24 तीसरा सत्र, 2009	
	[Placed in Library, See No. 5123/16/16]
7. विवरण संख्या 24 चौथा सत्र, 2010	
	[Placed in Library, See No. 5124/16/16]
8. विवरण संख्या 22 पांचवां सत्र, 2010	
	[Placed in Library, See No. 5125/16/16]
9. विवरण संख्या 21 छठा सत्र, 2010	
	[Placed in Library, See No. 5126/16/16]
10. विवरण संख्या 19 सातवां सत्र, 2011	
	[Placed in Library, See No. 5127/16/16]
11. विवरण संख्या 19 आठवां सत्र, 2011	
	[Placed in Library, See No. 5128/16/16]
12. विवरण संख्या 18 नौवां सत्र, 2011	
	[Placed in Library, See No. 5129/16/16]
13. विवरण संख्या 17 दसवां सत्र, 2012	
	[Placed in Library, See No. 5130/16/16]
14. विवरण संख्या 15 बाराहवां सत्र, 2012	
	[Placed in Library, See No. 5131/16/16]
15. विवरण संख्या 14 बाहरवां सत्र, 2012	
	[Placed in Library, See No. 5132/16/16]
16. विवरण संख्या 13 तेरहवां सत्र, 2013	
	[Placed in Library, See No. 5133/16/16]
17. विवरण संख्या 11 चौदहवां सत्र, 2013	
	[Placed in Library, See No. 5134/16/16]
18. विवरण संख्या 9 पंद्रहवां सत्र, 2013-14	
	[Placed in Library, See No. 5135/16/16]
<b>सोलहवीं लोक सभा</b>	
19. विवरण संख्या 8 दूसरा सत्र, 2014	
	[Placed in Library, See No. 5136/16/16]
20. विवरण संख्या 7 तीसरा सत्र, 2014	
	[Placed in Library, See No. 5137/16/16]
21. विवरण संख्या 6 चौथा सत्र, 2015	
	[Placed in Library, See No. 5138/16/16]
22. विवरण संख्या 4 पांचवां सत्र, 2015	
	[Placed in Library, See No. 5139/16/16]
23. विवरण संख्या 3 छठा सत्र, 2015	
	[Placed in Library, See No. 5140/16/16]

24 विवरण संख्या 1 सातवां सत्र, 2016

[Placed in Library, See No. 5141/16/16]

25 विवरण संख्या 1 आठवां सत्र, 2016

[Placed in Library, See No. 5142/16/16]

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): Madam, I rise to lay on the Table:-

(1) A copy of the Authorisation of Rail Travellers' Service Agents (Amendment) Rules, 2016 (Hindi and English versions) published in Notification No. S.O.1426(E) in Gazette of India dated 13<sup>th</sup> April, 2016 under Section 199 of the Railways Act, 1989.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. 5143/16/16]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ARJUN RAM MEGHWAL): Madam, Speaker, with your permission, I rise to lay on the Table a copy of the Statement (Hindi and English versions) on Quarterly Review of the trends in receipts and expenditure in relation to the budget at the end of the financial year 2015-2016, under sub-section (1) of Section 7 of Fiscal Responsibility and Budget Management Act, 2003.

[Placed in Library, See No. 5144/16/16]

THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): Madam, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 38 of the Central Excise Act, 1944:-

(1) Notification No.30/2016-C.E. published in Gazette of India dated 10<sup>th</sup> August, 2016 together with an explanatory memorandum making certain amendments in the Notification No. 12/2012-CE dated 17<sup>th</sup> March, 2012.

(2) The CENVAT Credit (Ninth Amendment) Rules, 2016 published in Notification No.41/2016-C.E.(N.T.) in Gazette of India dated 10<sup>th</sup> August, 2016 together with an explanatory memorandum.

[Placed in Library, See No. 5143A/16/16]

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE AND MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI P.P. CHAUDHARY): Madam, Speaker, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the ERNET India, New Delhi, for the year 2014-2015, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the ERNET India, New Delhi, for the year 2014-2015.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. 5145/16/16]

**12.03 hours**

**MESSAGE FROM RAJYA SABHA**